NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH**

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/06/2017 AT 02.30 PM

> PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S.VIJAYARAGHAVAN (TECHNICAL MEMBER)

APPLICATION NUMBER

PETITION NUMBER

: TCP/251/ (IB)/2017

NAME OF THE PETITIONER(S)

: PUDUMJEE PULPS & PAPER MILLS LTD

NAME OF THE RESPONDENT(S)

: ORIGIN FOODS LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

A.R. KARUNAKARAN Cousel for Respondent

ORDER

Counsel representing both the parties present. It has been submitted by the Corporate Debtor that the order that came to be passed for assignment of debt has been challenged before the NCLT which is likely to be listed on 03.07.2017 and prays time for adjournment. At request, time is enlarged, with a direction that the Corporate Debtor in the event of the matter is listed before the Hon'ble NCLT may seek order of stay. In case there may not be any stay as to the proceedings, then the matter shall be taken up for final arguments. Put up on 10.07.2017.

S. vijogerden. (S.VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD. SHARIEF TARIO) MEMBER (JUDICIAL)